

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-186/2020****WITH****LD-VC-OCW-115/2020**

Girish Mahale

... Petitioner

**Versus**

State of Goa &amp; Ors.

... Respondents

Petitioner in person.

Mr. V. Naik, Advocate-Amicus Curiae.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for respondents no.1, 2, 4, 5 and 6 and with Ms. A. Kamat, Additional Government Advocate for respondent no.8.

Mr. S. S. Kantak, Senior Advocate along with Mr. P. Talaulikar, Advocate for Respondent No.3.

Coram:- M.S. SONAK &  
SMT. M. S. JAWALKAR, JJ.

Date:- 2<sup>nd</sup> November, 2020

**P. C.:**

Mr. Mahale, who appears in person, had addressed an email to this Court in which, he had raised certain apprehensions on Mr. V. Naik being appointed as amicus curiae. However, Mr. Mahale, who is present in the Court, states that he is withdrawing such apprehensions and he has no objection to Mr. Naik appearing in this matter. This is noted and accepted.

2. In addition to this, we clarify that in case Mr. Mahale wishes to engage his own advocate to appear in this matter, he will have liberty

to do so. Mr. Naik, then, will appear only as amicus curiae in this matter.

3. Mr. Mahale has been informed that henceforth, he should not address direct emails to this Court but, such emails, should be addressed by his advocate or through the amicus curiae. Otherwise, it will be difficult to proceed in this matter in an orderly manner.

4. The petitioner is now granted leave to amend this petition. The amendment to be carried out within one week from today. Copies of the amended petition to be served upon all the respondents.

5. The respondents, are granted liberty to file affidavits/additional affidavits in response to the amended petition by 27.11.2020. The petitioner is also granted liberty to file rejoinder latest by 04.12.2020.

6. The matter to now appear for further consideration on 07.12.2020. The interim orders made earlier to operate till further orders.

3. Stand over to 07.12.2020.

***SMT. M. S. JAWALKAR, J.***

***M. S. SONAK, J.***